

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2016

NAME OF THE PETITIONER(S)

: Ram Kumaran Thangam

NAME OF THE RESPONDENT(S)

: Shri Panchami Cargoes Private Limited

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) R. Prithvi

Coursel Gor,

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## **ORDER**

Counsel for the petitioner present. Counsel for Respondent No.3 present and filed a joint memo stating that they have agreed to appoint a senior counsel Mr.C.H.Arvind Pandian to act as a mediator in this matter. Memo is taken on record. For hearing further submissions time is enlarged at request. Put up on 23.01.2018.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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